

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

Civil Appeal Nos.2468-2469 of 2005

UNION OF INDIA  
)

Appellant(s)

VERSUS

ARUN JYOTI KUNDU & ORS.

Respondent(s)

Date : 27/08/2007 These Appeals were called on for judgement today.

For Appellant(s) Ms. Anil Katiyar,Adv.

For Respondent (s) Mr. G.S. Chatterjee,Adv.

Mr. Jawahar Lal Gupta,Sr.Adv.  
Mr. P. Chaudhari,Adv.  
Mr. Aditya Sharma,Adv.  
Mr. K.S. Rana,Adv.

Mr. David Rao,Adv.  
Mr. KH. Nobin Singh,Adv.  
Mr. Vijay Parkash,Adv.

Hon'ble Mr. Justice P.K. Balasubramanyan pronounced the judgment of the Bench comprising Hon'ble Mr. Justice H.K. Sema and His Lordship.

Intervention allowed.

The civil appeals are allowed.

The parties are directed to suffer their respective costs.

[ T.I. Rajput ]  
A.R.-cum-P.S.

[ Om Prakash ]  
Court Master

[Signed reportable judgement is placed on the file]